Shri Datar: No, Sir.

Shri Bhagwat Jha Azad: May I know whether according to the latest report the infiltration, as the hon Minister said just now in reply to Shri Bhakt Darshan, has been on the decrease or on the increase?

Shri Datar: It is very difficult to say whether there is a decrease or increase, but the Government are vigilant.

पाकिस्तानियों का अवैध प्रवेश

+

*२६१. श्री प्रकाश वीर शास्त्री :
श्री जगदेव सिंह सिद्धांती :
श्री प्र० चं० बरुआ :
श्री ब० कु० दास :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :
डा० प० मंडल :
श्रीमती सावित्री निगम :
श्री वी० चं० शर्मा :
श्री यशपाल सिंह :
श्री कोल्ला वेंकैया :
श्री हेम बरुआ :
श्री रा० गि० दुबे :
श्री प्र० रं० चक्रवर्ती :
श्री भागवत झा आजाद
श्री भक्त दर्शन :
श्री लखमू भवानी :
श्री श० ना० चतुर्वेदी :
श्री बिशनचन्द्र सेठ :
श्री प्र० क० देव :
श्री तन सिंह :
श्री स० मो० बनर्जी :
श्री हिम्मतसिंहका :
श्री बैरवा कोटा :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) असम, त्रिपुरा, पश्चिम बंगाल में जो पाकिस्तानी राष्ट्रजन अवैध रूप से प्रवेश कर गये हैं, उन्हें हटाने की दिशा में अब तक और क्या प्रगति हुई है ;

(ख) क्या यह भी सच है कि इन पाकिस्तानी राष्ट्रजनों के कारण त्रिपुरा की जनसंख्या में पिछली जनगणना में ७८.७१ प्रतिशत वृद्धि हुई है ;

(ग) यदि हां, तो इस सम्बन्ध में क्या दृढ़ पग उठाने का सरकार का विचार है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री दातार) : (क) इधर जो सूचना मिली है उसके मुताबिक ऐसे पाकिस्तानी, जो गैर-कानूनी तरीके से भारत में आये और जो सन १९६२ में फिर पाकिस्तान वापस चले गये, अपनी मरजी से या यहां के आदेशानुसार, उनकी संख्या इस प्रकार है :—

असम	८,६०० (सितम्बर तक)
त्रिपुरा लगभग	१०,०००
पश्चिम बंगाल	७७६ (अप्रैल तक)

(ख) जनगणना के आंकड़ों के मुताबिक सन् १९५१ से १९६१ तक त्रिपुरा की मुस्लिम आबादी में लगभग ६७.९६ प्रतिशत बढ़ोतरी हुई ।

(ग) मौजूदा संकटकाल में एक विशेष स्थिति पैदा हो गयी है । लेकिन फिर भी प्रान्तीय सरकार आवश्यकतानुसार कार्यवाही करेगी । भारत सरकार स्वभावतः प्रान्तीय सरकार से इस सम्बन्ध में निकट सम्पर्क बनाये रखेगी ।

श्री प्रकाश वीर शास्त्री : क्या मैं जान सकता हूं कि भारतवर्ष में चीन के आक्रमण से जो नयी स्थिति उत्पन्न हुई है, उसको ध्यान में रखते हुए सरकार ने उन पाकिस्तानी नागरिकों को, जो कि यहां आ कर बस गए हैं, निकालने के कार्य को कुछ ढीला कर दिया है या उस में तेज़ी लाई है ?

Shri Datar: As the hon. Member has rightly pointed out, the emergency has also to be taken into consideration. All the same so far as the

question of illegal entrants is concerned, Government are pursuing the policy.

श्री प्रकाश वीर शास्त्री : जो पाकिस्तानी नागरिक असम, त्रिपुरा और पश्चिमी बंगाल में आ गए हैं, उनके कारण विशेष रूप से असम की आन्तरिक स्थिति इतनी खराब हो गई है कि वह किसी समय भी सरकार के लिए भय का कारण बन सकती है । क्या मैं जान सकता हूं कि क्या सरकार को कुछ ऐसे भी सुझाव प्राप्त हुए हैं कि जब तक यह संकट कालीन स्थिति रहे, तब तक असम का शासन केन्द्र को अपने हाथ में ले लेना चाहिए ? यदि हां, तो सरकार का इस बारे में क्या विचार है ?

Shri Datar: It would not be proper to answer questions in the manner that he wants.

Mr. Speaker: He wants to know whether any suggestions have come

Shri Datar: Yes it is a suggestion which will not be acceptable.

श्री जगदेव सिंह सिद्धान्ती : जब त्रिपुरा में पूर्वी पाकिस्तान से अवैध रूप से कुछ पाकिस्तानी घुसे थे, तो उस समय भारत सरकार ने उनको बाहर निकालने का विचार प्रकट किया था । इस पर पाकिस्तानी विदेश मन्त्री ने कहा था कि अगर ऐसा किया गया, तो हम सब इस मामल को सुरक्षा परिषद् में ले जायेंगे । मैं यह जानना चाहता हूं कि क्या भारत सरकार ने इस बारे में कोई प्रगति की है, या वह मामला वहीं पर है ।

Shri Datar: This question has been answered by the Prime Minister once on the floor of this House. The question is already being pursued.

Shri S. M. Banerjee: In the statement it is stated:

> "The present emergency has created a special situation and yet the State Government will do the needful. Government of India will naturally keep in close touch with the State Government."

What positive steps have been taken by the State Government to avoid further infiltration into Assam?

Shri Datar: May I point out that Government are anxious to avoid further infiltration? The question is as to what should be done about those who are already three. I have already answered in this House that Government are taking steps in that respect.

Shri Koya: Will Government undertake some steps to see that genuine citizens are not harassed?

Shri Datar: Yes, that is the point that Government have to take into account.

श्री यशपाल सिंह : क्या यह ठीक है कि जो पाकिस्तानी सिटिजन्ज एक एक महीने के परमिट लेकर आए थे, उनके एक एक महीने के पासपोर्ट एक एक साल तक बढ़ाए गए हैं ? यदि हां, तो उनकी कितनी तादाद है ?

Shri Datar: No, Sir. Sometimes they do come on a passport for a limited period. Then they exceed that period, when Government take action for prosecuting them.

Shri Hem Barua: On a previous occasion we were told that the Prime Minister has instructed slowing down of the process of expatriation of Pakistanis who have been proved to be illegal entrants into this country? May I know whether that order still stands or it is linked up with the threat of the Foreign Minister of Pakistan to the effect that if they are repatriated serious reprisal would follow?

Shri Datar: So far as the talk of the Prime Minister of India with the President of Pakistan is concerned, the question was answered here when the Prime Minister stated that there was only a casual reference to it during the course of a five-minute chat with him in London. So far as the general question is concerned,

Government have to take into account the question as to how these illegal infiltrants should be sent as soon as possible, consistent with the desire not to cause any harassment to the local population.

Shri Bhakt Darshan: In reply to a supplementary question the hon. Minister has stated that Government is pursuing the matter. What exactly does he mean by that? What special steps are being taken?

Mr. Speaker: What detail does he want?

Shri Bhakt Darshan: Have any special steps been taken in the matter? And what does he propose to do for the future?

Shri Datar: I have answered this question already. What I have pointed out was that instead of having a mass exodus, there will be a phased programme of exodus.

Shri Bhagwat Jha Azad: Does what is mentioned in the statement mean that restrictions will be placed on the movement of such people?

Shri Datar: Government are taking all necessary steps in this regard.

Shri D. C. Sharma: In Tripura there has been an increase of about 68 per cent in the Muslim population, when the normal increase should have been only 10 or 12 per cent, but only 10,000 people have been served with quit India notices. May I know what phased programme the Government of India and the Assam Government have drawn out so that all these illegal entrants go back as early as possible?

Shri Datar: As I stated, Government are anxious to send away these illegal infiltrants as early as possible. At the same time, Government are anxious to see that no harassment is caused to the local population. So, the mass exodus has to be managed on a phased basis.

Mr. Speaker: The hon. Minister has referred to the phased programme. What does it mean?

Shri Datar: It means that they will not be sent in one batch immediately, but it will be done extending over a period of time.

Shri S. N. Chaturvedi: What is the actual number that has been repatriated to Pakistan during the period of three months?

Shri Datar: From which State?

Shri S. N. Chaturvedi: From all the three States.

Shri Datar: So far as Assam is concerned, about 8,600 have already left after quit notices have been served. About 10,000 have already left Tripura. A small number has left West Bengal.

श्री कमल नयन बजाज : आनरेबल मिनिस्टर ने कहा है कि जो लोग पाकिस्तान से आते हैं और उनको एक महीने के लिये जो परमीशन दी जाती है, अगर वे उसको एक्सटेंड करते हैं, तो उन को पनिशमेंट दी जाती है । मैं यह जानना चाहता हूं कि उन को क्या पनिशमेंट दी जाती है और मैक्सिमम तथा मिनिमम पनिशमेंट क्या है ?

Shri Datar: The minimum punishment is fine. The maximum punishment is imprisonment. After the period is over, they are sent out.

श्री तुलशीदास जाधव : मैं जानना चाहता हूं कि उनका नम्बर कितना है जो अवैध रूप से आए हैं ?

अध्यक्ष महोदय : इसका जवाब उन्होंने अभी दिया है ।

श्री शिव नारायण : मैं जानना चाहता हूं कि इस वक्त कैद में कितने हैं ?

Shri Datar: The number there i very small.